

(d) by when the purchase of levy rice for this year will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Uttar Pradesh adopted Decentralised procurement (DOP) during Kharif Marketing Season 2009-10 under which the state government procures and keeps the annual requirement under Targeted Public Distribution System (TPDS) and Other Welfare Schemes and surplus stocks is delivered to FCI. As informed by FCI, 7.54 lakh MTs levy rice is to be delivered to FCI during Kharif Marketing Season (KMS) 2009-10.

(b) and (c) The State Govt. imposed a levy of 75% on the millers / dealers according to which 21.29 lakh MTs of rice is leviable. So far, a total of 20.64 lakh MTs have been levied, out of which 13.83 lakh MTs have been delivered to state pool and FCI has taken delivery of 3.84 lakh MTs.

(d) The levy rice for KMS 2009-10 is to be delivered up to 30.9.10 in Uttar Pradesh. The levy rice conforming to the specifications pertaining to KMS 2009-10 will be accepted by FCI, if delivered, up to 30.9.10.

Recommendations of Tendulkar and Saxena Committee Report

†2155. SHRI JAI PRAKASH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Tendulkar and Saxena Committees have submitted their reports on actual figures of BPL families, etc. to Government;

(b) if so, whether Government has studied these recommendations; and

(c) if so, by when Government would take decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) Planning Commission constituted an Expert Group to review the methodology of estimation of poverty under the chairmanship of Prof. Suresh D. Tendulkar. The Expert Group submitted its report in December, 2009. As per Planning Commission, the Expert Group has, *inter-alia*, estimated all-India rural poverty headcount ratio for 2004-05 at 41.8%, urban poverty headcount ratio at 25.7% and All India level at 37.2%.

†Original notice of the question was received in Hindi

In the Mid Term Appraisal of the Eleventh Five Year Plan (2007-12), it has been indicated that the revised poverty lines recommended by the Tendulkar Committee have been accepted by the Planning Commission for 2004-05.

Ministry of Rural Development constituted an Expert Group to suggest methodology for conducting the next BPL census in rural areas. The terms of reference of the Expert Group under the Chairmanship of Dr. N.C. Saxena to advise the Ministry of Rural Development on the methodology for conducting the BPL Census for the 11th Five Year Plan does not include estimation of poverty. The Expert Group submitted its Report which has been considered by an inter-ministerial core group. Ministry of Rural Development is in process of conducting a pre-testing study to establish the final methodologies for identification of the rural poor.

Rottening of wheat

‡2156. SHRI JAI PRAKASH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has received complaints regarding rotting/spoiling of wheat in Food Corporation of India's godowns situated in various parts, if so, the details thereof, godown-wise and quantum-wise;

(b) the steps being taken by Government for preventing this loss; and

(c) the action taken against the officers responsible for this?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Yes, Sir. Reports have been received about damage to FCI foodgrains stocks by rains and floods during July, 2010 in Uttar Pradesh, Uttarakhand, Rajasthan, Haryana and Punjab as given below:

States	Depots	Damaged wheat (tons)
1	2	3
Uttar Pradesh	Hapur	9.3
	Harduaganj	90
	Orai, Jalaun	0.5